

Annexure - 7

Name of the corporate debtor: Paralex Decor Private Limited; Date of commencement of Liquidation: 18th August, 2025; List of creditors as on: 18th August 2025; Name Of Liquidator: Vinod Balasaheb Dongare Process Number: 1; Last 5 digit of registration number: 14391

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim		Details of claim admitted			Amount of conting-nt claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of Advice share in SCC				
1	I. T. Deptt.	Income Tax Department - TDS	12/06/2025	1,52,370	1,52,370	TDS Demand	No	-	Nil	Nil	Nil	- Nil
2	MVAT & CST	DEPARTMENT OF STATE TAX GOVERNMENT OF MAHARASHTRA, MUMBA	28/05/2025	92,09,666	92,09,666	MVAT & CST Dues	No	-	Nil	Nil	Nil	- Nil
3	EPF	EMPLOYEES PROVIDENT FUND ORGANISATION REGIONAL OFFICE, KANDIVALI-EAST		61,31,997	61,31,997	EPF Dues	No	-	Nil	Nil	Nil	- Nil
4	GST	Goods and Service Tax		6,00,188	6,00,188	GST Dues	No	-	Nil	Nil	Nil	- Nil
Total				1,60,94,221	1,60,94,221			-				-